

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2801
ANSWERED ON 5TH DECEMBER, 2019

ROAD ACCIDENTS

2801. SHRI RAJA AMARESHWARA NAIK:
DR. SUKANTA MAJUMDAR:
SHRI DIBYENDU ADHIKARI:
SHRI BHOLA SINGH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Indian roads claim lives of 56 pedestrians per day as per an official report of the Government and if so, the details thereof;
- (b) the details of road accidents during the last three years, State-wise;
- (c) whether the fatalities of road accidents have risen to 1.5 lakh in the country in 2018 and if so, the details thereof;
- (d) the steps taken by the Government to prevent such fatalities by using speed control systems among other measures;
- (e) whether 30 per cent of Delhi-Mumbai National Highway is unsafe for cars according to a study by National Highways Authority of India (NHAI) and World Bank and if so, the details thereof and the remedial measures being taken by the Government in this regard; and
- (f) the other related measures being taken by the Government to improve road safety and reduce road accidents in the country?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per information received from police departments of all States/UTs, the total number of Pedestrians killed under the category of road user during the last three calendar years i.e. 2016 to 2018 are shown in the table given below: -

Years	Pedestrian killed under the category of road user in the country
2016	15746
2017	20457
2018	22656

The State-UTs wise details in respect of number of Pedestrians killed under the category of road user during the last three calendar years i.e. 2016 to 2018 are given at **Annexure-I**.

(c) As per information received from Police Departments of all States/UTs, total 1,51,417 persons lost their lives in road accidents in the calendar Year 2018. State/UTs wise details of the same is given at **Annexure-II**.

(d) Ministry has notified fitment of Speed Limiting devices on all transport vehicles. The Motor Vehicle (Amendment) Bill, 2019 passed by Parliament focuses on road safety and includes, inter-alia, stiff hike in penalties for traffic violations and electronic monitoring of the same, enhanced penalties for juvenile driving, cashless treatment during the golden hour, computerization/automation of vehicle fitness and driving, tests, recall of defective vehicles, streamlining the third party insurance and payment of increased compensation for hit and run cases etc. The penalty for over speeding has also been substantially increased by Motor vehicles (Amendment) Act, 2019. The Amendment also provides for setting up of a National Road Safety Board. The Amendment has strengthened the Law to improve the road Safety scenario and reduce loss of lives.

The Ministry issues regulations to improve vehicle safety standards, undertakes site specific interventions to address black spots, and also mobilises various activities to promote road safety such as road safety advocacy and awareness programmes.

In addition to the above, the initiatives of the Ministry to promote road safety are listed as below:-

- (i) Issue of Guidelines for protection of Good Samaritans.
- (ii) Setting up of model driving training Institutes in States.
- (iii) Sanction of 24 Inspection and certification Centres for testing the fitness of the commercial vehicles through an automated system
- (iv) Launch of mobile app for highway users i.e. "Sukhad Yatra 1033" which enables highways users to report potholes and other safety hazards on National Highways including accidents.
- (v) Observance of Road Safety Week every calendar year for spreading awareness and strengthening road safety.
- (vi) Road safety has been made an integral part of road design at planning stage.
- (vii) The threshold for four laning of national highway has been reduced from 15,000 Passenger Car Units (PCUs) to 10,000 PCUs.
- (viii) Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots for expediting the rectification process to ensure safety of road users.
- (ix) Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.
- (x) A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE) and 42 Auditors are certified.
- (xi) Removal of Liquor Shops as per directions of Hon'ble Supreme Court vide circular of F. No. RW/NH-33044/309/2016/S&R dated 06-04-2017 and 01-06-2017.

(e) & (f) International Road Assessment Programme (i-RAP) organization studied 1397.4 km of Delhi-Mumbai corridor (divided road). The IRAP study provides star rating of the road sections considering more than 50 parameters of the road cross-section and geometry. It was found out that 30% of the length was having less than 3-Star rating (where 5-Star means safest

and 1-Star means unsafe).The National Highway passing through urban/semi-urban areas or developed villages required pedestrian and NMT facilities, which are absent as per study. Also, traffic is moving through the intersections at speed higher than 60 kmph. According to i-RAP, for the design speed of 100 kmph for the two corridors, and based on operating speed of 85th percentile speed, the roads were considered to be unsafe for motor vehicles for 30% length.

The provisions of PUPs, CUPs, Footpath, Foot over Bridge & other pedestrian facilities & other grade separated structures etc. are integral part of the design of development projects keeping in view the site requirement and as per provisions given in IRC: SP-73:2018- “Manual of Specifications & Standards for Two Lanning of Highways with Paved Shoulders”, IRC: SP-84-2014- “Manual for Specifications & Standards for Four Lanning of Highways Through Public Private Partnership” IRC:SP-87-2013- “Manual of Specification & Standards for Six Lanning of Highways through Public Private Partnership”. Further IRC has also published the IRC: 103-2012 for “Guidelines for pedestrian facilities”.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2801 ANSWERED ON 05-12-2019 ASKED BY SHRI RAJA AMARESHWARA NAIK, DR. SUKANTA MAJUMDAR, SHRI DIBYENDU ADHIKARI AND SHRI BHOLA SINGH REGARDING “ROAD ACCIDENTS”.

Total Number of Pedestrian Killed under the category of road user during the calendar years 2016 to 2018.

S. No	States/UTs	2016	2017	2018
1	Andhra Pradesh	1251	1379	1569
2	Arunachal Pradesh	0	3	8
3	Assam	24	538	515
4	Bihar	200	769	756
5	Chhattisgarh	49	467	438
6	Goa	59	47	49
7	Gujarat	697	985	1170
8	Haryana	1596	1071	1471
9	Himachal Pradesh	214	171	182
10	Jammu & Kashmir	58	62	103
11	Jharkhand	10	262	345
12	Karnataka	599	1054	1519
13	Kerala	1246	1332	1250
14	Madhya Pradesh	1627	1280	1504
15	Maharashtra	2103	1831	2515
16	Manipur	4	15	21
17	Meghalaya	32	46	25
18	Mizoram	4	18	9
19	Nagaland	1	5	7
20	Odisha	251	533	706
21	Punjab	433	265	415
22	Rajasthan	898	863	1448
23	Sikkim	3	10	3
24	Tamil Nadu	2966	3507	768
25	Telangana	619	972	1093
26	Tripura	42	57	68
27	Uttarakhand	18	127	146
28	Uttar Pradesh	284	1192	1366
29	West Bengal	72	1039	2618
30	Andaman & Nicobar Islands	5	9	6
31	Chandigarh	38	32	35
32	D & N Haveli	9	2	22
33	Daman & Diu	7	9	11
34	Delhi	250	423	420
35	Lakshadweep	1	0	0
36	Puducherry	76	82	75
	Total	15746	20457	22656

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2801 ANSWERED ON 05-12-2019 ASKED BY SHRI RAJA AMARESHWARA NAIK, DR. SUKANTA MAJUMDAR, SHRI DIBYENDU ADHIKARI AND SHRI BHOLA SINGH REGARDING “ROAD ACCIDENTS”.

Number of Persons Killed in Road Accidents in India during year, 2018

Sl. No.	States/UTs	Persons killed
1.	Andhra Pradesh	7556
2.	Arunachal Pradesh	175
3.	Assam	2966
4.	Bihar	6729
5.	Chhattisgarh	4592
6.	Goa	262
7.	Gujarat	7996
8.	Haryana	5118
9.	Himachal Pradesh	1208
10.	Jammu & Kashmir	984
11.	Jharkhand	3542
12.	Karnataka	10990
13.	Kerala	4303
14.	Madhya Pradesh	10706
15.	Maharashtra	13261
16.	Manipur	134
17.	Meghalaya	182
18.	Mizoram	45
19.	Nagaland	39
20.	Odisha	5315
21.	Punjab	4740
22.	Rajasthan	10320
23.	Sikkim	85
24.	Tamil Nadu	12216
25.	Telangana	6603
26.	Tripura	213
27.	Uttarakhand	1047
28.	Uttar Pradesh	22256
29.	West Bengal	5711
30.	A & N Islands	19
31.	Chandigarh	98
32.	Dadra & Nagar Haveli	54
33.	Daman & Diu	35
34.	Delhi	1690
35.	Lakshadweep	1
36.	Puducherry	226
	Total	151417
